

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 189 of 2017 (SZ)

Applicant(s)
R. Gokul Raj,
Thiruvallur

Vs.

Respondent(s)
The Government of Tamil Nadu,
Rep. by its Secretary,
Department of Environment and Forest,
Chennai and 7 others.

Legal Practitioners for Applicant(s)
M/s R. Gokul Raj,

Legal practitioners for respondent(s)
M/s E. Manoharan for R1 to R3 & R8
M/s H. Yasmeen Ali for R4 and R5
M/s Arokiyaraj for R6
M/s P. Srinivas for R7

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 14.05.2018</p> <p>Applicant & counsel not present. R6 counsel present. No representation for others respondents. Reply of R1, R2 & R8 not filed even after sufficient hearings. Continuously R1, R2, R8 and counsel not present. R1, R2, R8 called absent. Post the matter before Tribunal call on 09.07.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>